

SUPREME COURT OF INDIA
RECRUITMENT CELL

New Delhi, 21st April, 2020

NOTICE

With reference to the result dated 23rd March, 2020 of the Advocates-on-Record Examination held in June, 2019, it is hereby informed that e-mails have been sent individually to 230 Advocates who have qualified the said examination, requesting therein to comply with the formalities stated therein to enable us to process their applications for registration as Advocates-on-Record.

In case, any Advocate, who has qualified the said examination, has not received the e-mail pertaining to his/her registration formalities, he/she may reach us at recordroom@sci.nic.in.

Please note that the Advocates are required to submit the duly filled application form for registration as Advocates-on-Record, along with the requisite enclosures, through e-mail mode within a period of **10 days** from the date of publication of this Notice.

sd/-

Branch Officer
(Recruitment Cell)